

ITEM NO.18

COURT NO.4

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).9413/2022

(Arising out of impugned final judgment and order dated 24-03-2022 in WA No. 373/2022 passed by the High Court of Andhra Pradesh at Amravati)

GUDIPALLI BHANU PRAKASH REDDY

Petitioner(s)

VERSUS

THE DISTRICT COLLECTOR & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.46942/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.46937/2022-PERMISSION TO FILE SLP WITHOUT CERTIFIED/PLAIN COPY OF IMPUGNED ORDER)

Date : 30-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. D. Seshadri Naidu, Adv.
Mr. Pai Amit, AOR
Mr. N. Ashwani Kumar, Adv.
Ms. Bhavana Duhoon, Adv.
Ms. Pankhuri Bhardwaj, Adv.
Ms. Shivali Chaudhary, Adv.
Mr. Siddharth Chapalgaonkar ,Adv
Mr. Poornachandiran, Adv

For Respondent(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. S. Niranjan Reddy, Sr. Adv.
Mr. Mahfooz A. Nazki, AOR
Mr. Polanki Gowtham, Adv.
Mr. Shaik Mohamad Haneef, Adv.
Mr. T. Vijaya Bhaskar Reddy, Adv.
Ms. Rajeswari Mukherjee, Adv.
Mr. Sahil Raveen, Adv.
Mr. K.V.Girish Chowdary, Adv.

Mr. Vikas Singh, Sr. Adv.
Mr. Vivek Chib, Sr. Adv.
Mr. Satya Sabharwal, Adv.
Ms. Priyanka Khosla, Adv.
Ms. Unnati Jhunhunwala, Adv.
Mrs. Yugandhara Pawar Jha, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Since the proceedings before this Court emanate from an interlocutory order and the writ proceedings are pending before the High Court, there is no reason for this Court to entertain the Special Leave Petition. The Court must bear in mind the element of public interest in balancing the equities, particularly, at this stage. We, therefore, decline to interfere.
- 2 The Special Leave Petition is dismissed.
- 3 Pending applications stand disposed of.

**(SANJAY KUMAR-I)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
COURT MASTER**